

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION No. 1855
TO BE ANSWERED ON 17.03.2025

CLOSURE OF MSMEs IN THE COUNTRY

1855. DR. M. THAMBIDURAI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that many Micro, Small and Medium Enterprises (MSMEs) have closed down in the country and particularly in the State of Tamil Nadu;
- (b) if so, the details thereof and the response of Government thereon;
- (c) whether Government has taken any initiative to revive those enterprises;
- (d) if so, the details thereof, if not the reasons therefor; and
- (e) the further steps taken by Government in this regard?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) to (e): Udyam Registration Portal was launched on 01.07.2020 with the revised criteria for classification of MSMEs. As on 28.02.2025, the total number of MSMEs registered in all India on the Udyam Registration Portal and Udyam Assist Platform was 6.05Crore while during the same period the total number of units deregistered due to shutdown was 75,082. The State-wise and year-wise details are attached in annexure-I.

The Government of India, Ministry of Micro, Small and Medium Enterprises (MSME) implements various schemes and programmes aimed at promotion and development of MSME Sector in the country. These schemes/ programmes include Prime Minister's Employment Generation Programme (PMEGP), Credit Guarantee Scheme for Micro and Small Enterprises (CGTMSE), Micro and Small Enterprises-Cluster Development Programme (MSE-CDP), Entrepreneurship Skill Development Programme (ESDP), Procurement and Marketing Support Scheme (PMSS), Raising and Accelerating MSME Performance (RAMP), International Cooperation scheme, Tool Rooms, Technology Centre System Programme (TCSP), National SC/ST Hub (NSSH), MSME Champions, PM Vishwakarma etc.

Further, Government has taken a number of initiatives to support the MSME Sector. Some of these are the following:

- i. Collateral free loan up to a limit of Rs. 500 lakh (w.e.f. 01.04.23) to MSEs with guarantee coverage up to 90 % for various categories of loan through Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) under Credit Guarantee Scheme.
- ii. Rs. 50,000 crore equity infusion through Self Reliant India Fund. This scheme has a provision for corpus of Rs.10,000 crore from Government of India.
- iii. New criteria for classification of MSMEs with higher threshold, based on Investment and Turnover, to widen the ambit of the MSME sector.

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- iv. New registration of MSMEs through "Udyam Registration" for Ease of Doing Business.
- v. No global tenders for procurement up to Rs. 200 crore
- vi. Inclusion of retail and whole sale trades as MSMEs w.e.f. 02.07.2021.
- vii. Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
- viii. Roll out of Raising and Accelerating MSME Performance (RAMP) programme with an outlay of Rs. 6,000 crore over 5 years.
- ix. Integration of Udyam Portal and National Career Service (NCS) of Ministry of Labour & Employment, as an outcome registered MSMEs are able to search for jobseekers on NCS.
- x. Under Vivad se Vishwas – I, relief by way of refund of 95% of the deducted performance security, bid security and liquidated damages was provided to MSMEs. Relief was also provided to MSMEs debarred for default in execution of contracts.
- xi. Launch of Udyam Assist Platform (UAP) to bring the Informal Micro Enterprises (IMEs) under the formal ambit for availing the benefit under Priority Sector Lending (PSL).
- xii. Launch of 'PM Vishwakarma' Scheme on 17.09.2023 to provide benefits to the traditional artisans and craftspeople engaged in 18 specified trades.

Annexure referred to in reply to part (a) to (e) of Rajya Sabha Unstarred Question No. 1855 due for answer on 17.03.2025.

State/UT wise total number of MSMEs shutdown Under Udyam Registration Portal						
Sl. No.	State/UT Name	2020-21	2021-22	2022-23	2023-24	2024-25 (as on 28.02.2025)
1	ANDAMAN AND NICOBAR ISLANDS	0	9	12	26	45
2	ANDHRA PRADESH	0	113	261	499	1,266
3	ARUNACHAL PRADESH	0	0	1	2	0
4	ASSAM	0	8	28	47	31
5	BIHAR	18	541	547	677	1,618
6	CHANDIGARH	1	21	8	12	28
7	CHHATTISGARH	4	64	134	249	457
8	DELHI	0	210	470	203	133
9	GOA	3	5	17	61	80
10	GUJARAT	67	492	1074	2307	3,148
11	HARYANA	16	151	404	842	249
12	HIMACHAL PRADESH	2	8	86	38	271
13	JAMMU AND KASHMIR	0	51	121	241	519
14	JHARKHAND	0	134	251	365	646
15	KARNATAKA	4	272	534	822	2,010
16	KERALA	2	137	339	591	1,081
17	LADAKH	0	1	2	3	14
18	LAKSHADWEEP	0	0	0	0	1
19	MADHYA PRADESH	1	112	548	552	1,804
20	MAHARASHTRA	3	1831	3276	4800	8,472
21	MANIPUR	0	0	62	33	170
22	MEGHALAYA	0	1	1	1	0
23	MIZORAM	0	1	2	5	21
24	NAGALAND	0	1	5	7	16
25	ODISHA	1	118	212	431	819
26	PUDUCHERRY	0	8	39	56	109
27	PUNJAB	0	208	88	65	140
28	RAJASTHAN	11	312	1068	1682	2,989
29	SIKKIM	0	0	1	0	1
30	TAMIL NADU	2	591	1900	2589	4,412
31	TELANGANA	2	128	102	220	1,840
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0	7	16	28	41
33	TRIPURA	0	8	6	10	26
34	UTTAR PRADESH	20	494	1110	1444	1,318
35	UTTARAKHAND	1	32	202	234	386
36	WEST BENGAL	17	153	363	686	1,406
Total		175	6222	13290	19828	35567